

[Print](#)**Defective Case Register from 2026-02-06 to 2026-02-06**

| Sl.NO. | Filing No          | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R.   |
|--------|--------------------|----------------------------------|-------------------|---|
| 1      | D-ABLAPL/2994/2026 | ASIT KUMAR JENA                  | 2026-02-06        | Name of the father of the petitioner no. 1 and 2 does not tally with FIR.   |
| 2      | D-WP(C)/5012/2026  | MANASH RANJAN NAYAK              | 2026-02-06        | 20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 3      | D-WP(C)/5022/2026  | LAXMAN PRADHAN                   | 2026-02-06        | Order dtd.30.01.2023 passed in LAR and R Case No.60/2023 not filed vide Annex-2   |
| 4      | D-WP(C)/5290/2026  | NIRANJAN NAYAK                   | 2026-02-06        | 8-CAUSE TITLE NOT IN ORDER.   |
| 5      | D-BLAPL/3918/2026  | RABINDRA NATH PANDA              | 2026-02-06        | 14-NOT PROPERLY INDEXED.<br>Wrongly mentioned Annexure-2 in para-2 of the petition.   |
| 6      | D-CMP/5081/2026    | PABITRA KUMAR BEHERA             | 2026-02-06        | 3-AUTHENTICATION FEE IS DEFICIENT.  |
| 7      | D-WP(C)/5250/2026  | AMIT KUMAR SAA                   | 2026-02-06        | 1. Ann.2 page 10 not neat.  |
| 8      | D-CRLMC/3953/2026  | PRASANNA KUMAR MISHRA            | 2026-02-06        | 1. Nomenclature , date of order not correctly furnished Sl. no.3 and Sl. no.4 in Index. 2. Address of the petitioner in cause title not tally with affidavit. 3. Occupation not furnished in affidavit. 4. Certified copy of annex-4 not filed. 5. Page no.3 not attested. 6. Name of the both parties not furnished on V.nama. |
| 9      | D-BLAPL/3911/2026  | PRATIK NAYAK                     | 2026-02-06        | Case pending before the Lower Court incorrectly mentioned in petition.  |
| 10     | D-ABLAPL/3987/2026 | SAILAZA NANDAN DAS               | 2026-02-06        | In Annexure 01-Page No.14 and 15 not filed.   |
| 11     | D-CRP/4683/2026    | SUKANTA KUMAR NAYAK              | 2026-02-06        | Question of Maintainability   |
| 12     | D-CRLA/3816/2026   | ASHOK DAS                        | 2026-02-06        | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>Status of the appellant not correctly furnished.   |
| 13     | D-CRLA/3865/2026   | TAPOBANTA BARIK                  | 2026-02-06        | 1. AU fee Rs 16.50 payable, Rs.10.00 paid, D.C. Fees Rs.6.50 to be paid on c.copy under Annex.-1 2.Code Wrongly indicated 3.Provision of law not furnished in I.A.No.425/2026   |
| 14     | D-CONTC/4885/2026  | ASISH KUMAR RAY                  | 2026-02-06        | i) WP(c) case no. not mentioned in Reference certificate.ii) Date of order not correct in para-1.iii) For further S.R. after filing of cause title of wp(c) 17878/2014  |
| 15     | D-CRLMP/3799/2026  | ALOK KUMAR MOHAPATRA             | 2026-02-06        | PAGE NOS.20 and 21 NOT LEGIBLE  |
| 16     | D-WP(C)/5129/2026  | SRINIBASH SATAPATHY              | 2026-02-06        | 23-NOMENCLATURE NOT CORRECTLY FURNISHED .   |

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|    |                    |                        |            | This may be registered as CMP.   |
| 17 | D-BLAPL/3984/2026  | RAJESH RANJAN DAS      | 2026-02-06 | Not paginated after page No.9.   |
| 18 | D-ABLAPL/3965/2026 | TUKUNA KUMAR MISHRA    | 2026-02-06 | 1. Complete FIR copy not filled.   |
| 19 | D-CRLMC/3927/2026  | MOHENDRA DALAI         | 2026-02-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1. As per impugned order under Annexure-3,the name of the Lower court does not tally with petition.2. L.A.A. fee of Rs.10/- not paid in V.Nama.3. Paragraph no. not correctly furnished in declaration in the I.A.and petition. |
| 20 | D-CRLA/3781/2026   | TARA PRASAD MOHAPATRA  | 2026-02-06 | Copy to be served on Vigilance.  |
| 21 | D-WP(C)/5155/2026  | BIBHUTI BHUSAN MISHRA  | 2026-02-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br><br>1. Annexure-5 not filed as described at para-6 in the petition.2. Age,paragraph and name of Father of the deponent in affidavit not furnished in the I.A.  |
| 22 | D-CRLMP/3869/2026  | DEBENDRA PRADHAN       | 2026-02-06 | 14-NOT PROPERLY INDEXED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 23 | D-WP(C)/5044/2026  | SUJAY SHANKER SINGHDEO | 2026-02-06 | Date of M.F receipt vide annex-2 not tally with Index. .Receipt Showing Serv.copy To cg not Filed.   |
| 24 | D-CRLMC/3912/2026  | SUJIT KUMAR PATTNAIK   | 2026-02-06 | 1. As per impugned order under Annexure-1, the name of the Lower court does not tally with Synopsis and petition.  |
| 25 | D-WP(C)/55571/2025 |                        | 2026-02-06 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 26 | D-CRLMP/3651/2026  | DURGA PRASAD JENA      | 2026-02-06 | PAGE NOS14 and ON WARDS NOT PAGE MARKED.PUT UP FOR SR AFTER REMOVAL OF DEFECT  |
| 27 | D-BLAPL/3959/2026  | SOMANATH MITRA         | 2026-02-06 | P.R. No. mentioned in petition neither reflect in Rejection order nor copy of the same filed.  |
| 28 | D-BLAPL/3813/2026  | KURESH PRASAD DASH     | 2026-02-06 | Details given in Synopsis are incorrect and needs to rectified.  |
| 29 | D-CRLA/4027/2026   | JYOTI RANJAN DEO       | 2026-02-06 | Status of appellant not furnished  |
| 30 | D-CRLREV/3823/2026 | SUSHANTA KUMAR JOSHI   | 2026-02-06 | Period of Delay 18 days delay, Limitation petition not filed 2.C. copy of D.V.111/2024 not filed. Date of Rejection order not mentioned in Para-5 as per Index. 2. Address of O.P. no-3 and 4 not mentioned.   |

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| 31 | D-WP(C)/5261/2026  | PURNA CHANDRA MISHRA     | 2026-02-06 | 1. Name of petitioner no.5 not tally with signature of executant. 2.Dt. of or. in annex.2 not tally with index and petition.3.paragraphs in I.A. NOT CORRECT.   |
| 32 | D-CRLMC/961/2026   | SILABHADRA SASTRY        | 2026-02-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>1. paragraph no. not correctly furnished in declaration in the I.A.2. Welfare fund of Rs.50/- not paid in V.Nama.3. Date of order under Annexure-2 does not tally with Index and para-2 of the petition  |
| 33 | D-CMP/5020/2026    | DEBAKANT MOHANTY         | 2026-02-06 | status of petitioner not correct in cause title.  |
| 34 | D-MATA/5050/2026   | LALIT NARAYAN PATTANAYAK | 2026-02-06 | Period of Delay 3 day 2.Code not indicated 3. properly arrange format page no-1   |
| 35 | D-ABLAPL/3966/2026 | SURYAKANTA DASH          | 2026-02-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. Put up for S. R there after  |
| 36 | D-WP(C)/5165/2026  | AMITAV TRIPATHY          | 2026-02-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1. Paragraph no. not correctly furnished in declaration in the I.A. 2.Receipt Showing Serv.copy To cg not Filed.   |
| 37 | D-BLAPL/3896/2026  | RAKESH KUMAR DAS         | 2026-02-06 | Annexure-3 4 and 5 not reflected in page No. 23 39 41 respectively  |
| 38 | D-MSA/3763/2026    | S.S.RAO, SR.ADV.         | 2026-02-06 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED<br><br>1.D.C.Fee of Rs.44/- to be Paid. 2.HCBA Welfare Fee of Rs.100/- Rs.50/- and LAA Fee Of Rs.10/- Not Affixed Put up for further S.R after filing the D.C.fee and C.Copy for computing the period of limitation.   |
| 39 | D-CMP/5004/2026    | PRASANTA KUMAR NANDA     | 2026-02-06 | Name of petitioner no. 3 not correct in cause title as per Vnama.   |
| 40 | D-CONTC/4859/2026  | ADV.                     | 2026-02-06 | Code Not correct.i) Page mark of Index not correct.ii) wp(c) no. and Contc no. not mentioned in Reference certificate.iii) Date of order of the contc. not correct in prayer of the petition.iv) Counsel not signed in page 3.v) Age and Father name of the deponent in Affidavit not tally with cause title.vi) Paragraph no. not correct in Affidavit.vii) Annexures 1 2 and 3 not marked in page 6 8 and 10. |

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| 41 | D-CRLMP/4068/2026  | AMIT PRASAD<br>BOSE           | 2026-02-06 | 1. Nomenclature not correctly furnished in Synopsis and page no.5.  |
| 42 | D-WA/5018/2026     | GYANA RANJAN<br>MAHAPATRA     | 2026-02-06 | further SR after filling of c copy  |
| 43 | D-WP(C)/5069/2026  | SUBHASREE<br>MOHANTY          | 2026-02-06 | Date of Copy of B.N order vide annex-13 not tally with Index.   |
| 44 | D-WP(C)/5235/2026  | CHITTA RANJAN<br>PATTNAIK     | 2026-02-06 | Paragraph declaration in IA affidavit not correct.  |
| 45 | D-CRLA/3688/2026   | RAMANIKANTA<br>PATTANAIAK     | 2026-02-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1. Period of Delay 22 days delay. 2.Court Fee Rs. 6/- not paid. 3. Status of the party not properly furnished.4. Age of op.nos. 3 and 4 not furnished in C.T.  |
| 46 | D-CRLMP/4030/2026  | BIJAYA KUMAR<br>RAGADA        | 2026-02-06 | 1. Page no.1 not attested.  |
| 47 | D-WP(C)/5064/2026  | SHIBANI<br>SHANKAR<br>PRADHAN | 2026-02-06 | Page 22 128 and 129 not neat.   |
| 48 | D-ABLAPL/4019/2026 | PRAMOD KUMAR<br>JENA          | 2026-02-06 | Occupation not furnished in Affidavit   |
| 49 | D-CRLA/3650/2026   | RAKESH KUMAR<br>ROUTRAY       | 2026-02-06 | 1.status of the parties not furnished in the C.T.. 2.The copy of status report mentioned in para.7 vide annex.4 neither filed nor mentioned in the index.3. Being aggrieved, grounds and good grounds not furnished in the appeal memo. 4. page nos. 8 25 and 27 partially neat   |
| 50 | D-CONTC/4888/2026  | ASISH KUMAR<br>RAY            | 2026-02-06 | i) wp(c) no not correctly mentioned in Index and Book mark.ii) wp(c) case no. not mentioned in Reference certificate.iii) Date of order mentioned in para-1 of the petition not correct .iv) For further S.R. after filing of cause title of Wp(c) no.19162/2014.   |
| 51 | D-BLAPL/4037/2026  | PRADYUMNA<br>KUMAR MOHANY     | 2026-02-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br>29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION<br>1.Appendix - A and B not reflected in Synopsis and Date Chart as per Index.<br>2.Wrongly mentioned CRLMC in Synopsis.<br>3.Occupation of the deponent not mentioned in Affidavit |

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| 52 | D-CONTC/4972/2026   | ADV                        | 2026-02-06 | AU fee Rs 2.25/- to be paid.  |
| 53 | D-WA/4854/2026      | DAYANIDHI<br>LENKA,A.G.A   | 2026-02-06 | Address of the appellant no. 3 does not tally with wp(c)  |
| 54 | D-CMP/5068/2026     | SUDHANSU<br>SEKHAR JENA    | 2026-02-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED   |
| 55 | D-WP(C)/5173/2026   | SHARMISTHA<br>SAMAL        | 2026-02-06 | Annex-2 not exhibited at page no.18.  |
| 56 | D-CRLMC/3914/2026   | NIRANJAN PANDA             | 2026-02-06 | 1. C.Copy/Free copy of F.I.R. to be filed.  |
| 57 | D-BLAPL/4042/2026   | DEBASIS SAHOO              | 2026-02-06 | Paragraphs incorrectly mentioned in petition.   |
| 58 | D-CONTR/3908/2026   | ADV.                       | 2026-02-06 | AS PER ORDER DTD.17.10.2025 PASSED IN CONTR.NO.18/2025 THIS CONTR. MAY BE REGISTERED AS CONTC.  |
| 59 | D-CRLMC/2419/2026   | AGASTI<br>KANUNGO          | 2026-02-06 | 1. One of the Provision law not correctly furnished.  |
| 60 | D-WP(C)/5428/2026   | KANANBALA ROY<br>CHOUDHURY | 2026-02-06 | Age of petitioner no.20 not mentioned in C.T.   |
| 61 | D-WP(C)/5074/2026   | RANJIT<br>MOHANTY          | 2026-02-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br><br>Serial no-4 not correctly mentioned in the affidavit.Paragraph not mentioned in the affidavit.  |
| 62 | D-CRLA/3917/2026    | LALATENDU<br>SAMANTARAY    | 2026-02-06 | Affidavit not made in all I.As.   |
| 63 | D-BLAPL/3923/2026   | AKSHAYA KUMAR<br>SAHOO     | 2026-02-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED   |
| 64 | D-CONTC/4869/2026   | ADV.                       | 2026-02-06 | Date of order passed in CONTC no. in para-7 not correct.  |
| 65 | D-BLAPL/3905/2026   | CHINMAYA<br>KUMAR SAHU     | 2026-02-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>Name and address of father of the victim mentioned in C.title be redacted.Thereafter, put up for S.R. |
| 66 | D-WP(C)/4818/2026   | PAMI RATH                  | 2026-02-06 | Address of op-2 not furnished   |
| 67 | D-CRLREV/3791/2026  | ALOK KUMAR<br>MOHAPATRA    | 2026-02-06 | Put S.R. after filing C.Copy of Annex-1 .   |
| 68 | D-CRLREV/37838/2025 | PRAKASH KUMAR<br>MISHRA    | 2026-02-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>C.T. case no. 163/2018 mentioned in or .dtd.29-10-2021 but year of the P.S. no.7/2019     |

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|    |                    |                        |            | not tally in annex.1 and petition  |
| 69 | D-WP(C)/5138/2026  | AJAYA KUMAR JENA       | 2026-02-06 | 1. Dist. not mentioned ,address of op.6.and sl.5 of affidavit in I.A. not proper.  |
| 70 | D-WP(C)/5146/2026  | CHITTA RANJAN PATTNAIK | 2026-02-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>1. Paragraph no. not correctly furnished in declaration in the I.A.  |
| 71 | D-CRP/4204/2026    | KARUNAKAR RATH         | 2026-02-06 | Valuation of the suit be furnished in the Petition.Put up there after for further S.R.   |
| 72 | D-WP(C)/5085/2026  | LALIT SAHU             | 2026-02-06 | 14-NOT PROPERLY INDEXED.   |
| 73 | D-BLAPL/3919/2026  | SANJUKTA MUNDA         | 2026-02-06 | Court fees of Rs.1/- affixed instead of Rs.12/- in V.nama  |
| 74 | D-CRLMP/4038/2026  | RANJIT MOHANTY         | 2026-02-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br>1. Put up for SR after removal of defect.  |
| 75 | D-MACA/5298/2026   | ADAM ALI KHAN          | 2026-02-06 | Period of Delay 9 day 2.statutory deposit not made   |
| 76 | D-WP(C)/5059/2026  | NIRANJAN PANDA         | 2026-02-06 | Executants no-2 not sign in the v.nama.  |
| 77 | D-ABLAPL/4007/2026 | MANORANJAN PADHI       | 2026-02-06 | Occupation not furnished in Affidavit.   |
| 78 | D-CRP/5080/2026    | BHASKAR CHANDRA PANDA  | 2026-02-06 | 1.D.C.Fee of Rs.39/- to be Paid 2. Provision of Law Furnished but Incorrect. 3. Valuation of the suit be furnished in the Petition.4.Put up for further S.R after payment of D.C.Fee for computing the period of limitation  |
| 79 | D-WA/5011/2026     | GYANA RANJAN MAHAPATRA | 2026-02-06 | further SR after filling of c copy   |
| 80 | D-ABLAPL/4039/2026 | DEBIDUTTA MOHAPATRA    | 2026-02-06 | 1. Name of PS not mentioned in the address of Pet. in CT.  |
| 81 | D-WP(C)/5119/2026  | DWARIKA PRASAD MOHANTY | 2026-02-06 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 82 | D-ABLAPL/3931/2026 | JUDHISTHIR SAHOO       | 2026-02-06 | i) Index not page marked.ii) Book mark not tally with Index.iii) Page no.48 to 52 not legible.iii) L.A.A.W.S. of Rs. 10 /- and H.C.B.A.M.W.S. of RS.50/- not paid.iv) Incomplete Vakalatnama Filed.v) Annexure- 1 to 4 not marked in Proper page.vi) For further S.R. after removal of defect. |
| 83 | D-CONTC/5096/2026  | ADV.                   | 2026-02-06 | 1. Vernacular certificate not furnished. 2. Page nos. 8 to 11 not legible. 2. Nomenclature not correctly furnished in page no.6.   |
| 84 | D-BLAPL/3893/2026  | RABI NARAYAN BEHERA    | 2026-02-06 | Sessions Court order not filed   |
| 85 | D-WP(C)/5228/2026  | BIVUDATTA CHALAN       | 2026-02-06 | 1. Application not properly addressed to Honorable Court.  |
| 86 | D-WP(C)/5164/2026  | SHARMISTHA SAMAL       | 2026-02-06 | Annexure-3 wrongly mentioned in para -6 body of the petition instead of para-4 as per Index  |

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| 87  | D-RSA/52418/2025    | TAPAN KUMAR MOHANTY       | 2026-02-06 | 1.Period of Delay 51 days.I.A for condonation of delay not filed. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. |
| 88  | D-ABLAPL/4087/2026  | AMITAV TRIPATHY           | 2026-02-06 | 1. Title of the Petitioner and his father not correctly mentioned in CT. 2. Application not properly addressed to the Honorable Court.  |
| 89  | D-CRLMC/3649/2026   | BHAGABAT PRASAD RATH      | 2026-02-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>1. Welfare fund of Rs.50/- not paid in V.nama.   |
| 90  | D-WP(C)/5242/2026   | KSHIROD KUMAR ROUT        | 2026-02-06 | 1. Ann.3 page 21 not legible. 2..Subject Code incorrectly Mentioned   |
| 91  | D-RVWPET/4980/2026  | ANUPAM RATH               | 2026-02-06 | AU fee Rs Pyable Rs-2.25/-. Rs-2/- paid. Rs-0.25/- to be paid. 2.Petitioner not a party in wp(c) i) Petitioner not a party in wp (c) ii) leave petition be filed to prefer to RVWPET. Put up for SR after removal of defect.                    |
| 92  | D-CONTC/4998/2026   | ADV.                      | 2026-02-06 | Para no. not furnished in declaration.  |
| 93  | D-CONTC/4857/2026   | ADV.                      | 2026-02-06 | Code Not correct. i) Wp(c) no. and Contc no. not furnished in Reference certificate.ii) Paragraph no. mentioned in affidavit not correct.   |
| 94  | D-BLAPL/4025/2026   | DEVASHIS PANDA            | 2026-02-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  |
| 95  | D-WP(C)/5054/2026   | MAHESWAR MOHANTY          | 2026-02-06 | Page 13 and 15 not found.   |
| 96  | D-WP(C)/5259/2026   | PURNA CHANDRA MISHRA      | 2026-02-06 | 1. page no.4 not furnished.2.Dt. of or. in annex.2 not correctly mentioned in the index and entire petition.3.Declaration in para of I.A. not correct.  |
| 97  | D-CRLREV/33363/2025 | ACHYUTANANDA PATTANAİK    | 2026-02-06 | CRLMC mentioned instead ofCRLREV in Index.  |
| 98  | D-WP(C)/5097/2026   | AJAYA KUMAR PRADHAN       | 2026-02-06 | Page 18 and19 not neat  |
| 99  | D-CRLA/3883/2026    | BRAHMANANDA TRIPATHY      | 2026-02-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1. Period of Delay 34 days delay.I.A. not filed<br>2.Court fee Rs.89/- not paid on v.nama and counsel not signed on V>Nama<br>3. Name of trial court not furnished in being aggrieved.   |
| 100 | D-ABLAPL/4047/2026  | DHIRENDRA KUMAR MOHAPATRA | 2026-02-06 | 1. Name of Pet. No.1 and 9 not tally with signature.  |

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| 101 | D-CONTC/4876/2026  | ADV.                                      | 2026-02-06 | Date of order passed in WP(c) 13116/2020 in para -2 not correct   |
| 102 | D-CRLA/3877/2026   | DEBASNAN DAS                              | 2026-02-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1. page no. 66 repeated and as per index page no114 not found in free copy of judgement  |
| 103 | D-WP(C)/5166/2026  | GOPAL PRASAD JENA                         | 2026-02-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1. Page marking not done correctly. After page 42 there is page 44,After page 51 there is page 53 2. Annexure-8 not attested 2..Receipt Showing Serv.copy To cg not Filed. |
| 104 | D-WP(C)/5202/2026  | SUSHREE SANGITA PASAYAT                   | 2026-02-06 | 1. Ann.2 not mentioned in Averments. 2. Name of Pet. No.7 not tally with signature.   |
| 105 | D-WP(C)/5221/2026  | SITAKANTA HOTA                            | 2026-02-06 | 1. Date not tally Vide-5 6 and 7with Index. 2.Subject Code Not Furnished .  |
| 106 | D-RVWPET/5189/2026 | BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) | 2026-02-06 | Last page of c. copy not properly arranged.   |
| 107 | D-CRLMA/3887/2026  | TRIBIKRAM MAHAPATRA                       | 2026-02-06 | i) The name of the accused not made a party in CRLMA. ii) Para no.not correctly furnished in declaration. Put up for SR after removal of defect. .Subject Code incorrectly Mentioned  |
| 108 | D-BLAPL/4004/2026  | RANJAN KUMAR ROUT                         | 2026-02-06 | 14-NOT PROPERLY INDEXED.<br>1.In cause title, G.R. case No.1286/2025 incorrectly mentioned in the Court of ADJ. 2.Paragraphs incorrectly mentioned in Petition as well as declaration of affidavit.                               |
| 109 | D-CRLMC/3843/2026  | AMIYA BHUSAN DASH                         | 2026-02-06 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED .<br>1.CRLMC does not maintainable.   |
| 110 | D-RVWPET/5195/2026 | GOPAL PRASAD JENA                         | 2026-02-06 | Put up for SR after filing of c.copy of impugned order.   |
| 111 | D-CRLMP/3890/2026  | JAGAJIBAN PRADHAN                         | 2026-02-06 | 1. Deponent no.2 not executed on V.nama. 2. Name and address not furnished in V.nama.   |
| 112 | D-CONTC/4886/2026  | ADV.                                      | 2026-02-06 | 1) Name of the contemnors no.3 and 4 not mentioned in cause title.  |
| 113 | D-WA/4861/2026     | MALAYA KUMAR MOHANTY                      | 2026-02-06 | AU fee Rs 3/- not filed 2.Code not indicated 3. under taking for oriya annexure not furnished   |
| 114 | D-WP(C)/5232/2026  | ADNAN SARMADI                             | 2026-02-06 | 1. Para 9 missing in Petition. 2. Ann.3 page 14 not legible.  |
| 115 | D-CRLA/3822/2026   | GOKULANANDA SAHU                          | 2026-02-06 | 1. provision of law not correctly furnished in I.A.416/2026.2. Page nos. 43 and 44 of original Jt. not properly arranged  |
| 116 | D-BLAPL/3952/2026  | JYOTIRMAYA SAHOO                          | 2026-02-06 | Court fees of Rs.10/- affixed instead of Rs.12/- in V.nama.   |

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| 117 | D-CONTC/4863/2026   | ADV.                    | 2026-02-06 | 1.Code Not correct. i) Wp(c) no. and Contc. No. not mentioned in Reference certificate.ii) Paragraph no. mentioned in affidavit not correct.  |
| 118 | D-RPFAM/5023/2026   | PRAVAT KUMAR MOHANTY    | 2026-02-06 | good ground not furnished   |
| 119 | D-WP(C)/5070/2026   | SRIKANTA KU. NATH       | 2026-02-06 | Date of representation vide annex-6 not tally with Index.   |
| 120 | D-ABLAPL/40858/2025 | ANJAN KUMAR BISWAL      | 2026-02-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br>I ) Name of the victim para and her relatives be redacted from , Cause title, Affidavit and para-3 of the petition.ii) For further S.R.ii)Vakalatnama be kept in close cover. |
| 121 | D-WA/5048/2026      | RAJJEET ROY             | 2026-02-06 | good ground not furnished   |
| 122 | D-CRLMC/3942/2026   | ROHIT RANJAN RAY        | 2026-02-06 | 1. Court fee Rs.2/- to be paid on V.nama  |
| 123 | D-CRLMC/3950/2026   | TRIBIKRAM MAHAPATRA     | 2026-02-06 | 1. Date of order not correctly furnished in Reference certificate.  |
| 124 | D-ABLAPL/3960/2026  | BENJAMIN SISHU          | 2026-02-06 | 1. Occupation of the deponent not furnished in Affidavit. 2. Prayer of the application not specific   |
| 125 | D-CRLREV/38007/2025 | JAGAJIBAN PRADHAN       | 2026-02-06 | 1CRLMC mentioned instead ofCRLREV in Page -2 .Being Aggrieved and Ground ,Good ground not mentioned in petition.  |
| 126 | D-BLAPL/3971/2026   | PANCHANAN PANIGRAHI     | 2026-02-06 | 1.Wrongly mentioned P.S.case annexed as Annexure-1 in para-2 of the petition. 2.Not properly mentioned Annexure in para-7 of the petition. 3.Court fees of Rs.10/- affixed instead of Rs.12/- in V.nama   |
| 127 | D-RPFAM/5095/2026   | KOUSIK ANANDA GURU      | 2026-02-06 | 8-CAUSE TITLE NOT IN ORDER.   |
| 128 | D-CRLMC/4104/2026   | ABHIJIT PATI            | 2026-02-06 | Description of opp.party nos.8 and 9 not correctly furnished in the address typed in C.T.   |
| 129 | D-CRLA/3907/2026    | BIDYADHAR PANDA         | 2026-02-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1. Name of the victim/ Informant shall not be reflected in the petition,then further S.R. will be made.2. Case no. and date of judgement not mentioned in being aggrieved  |
| 130 | D-CRLMP/3648/2026   | SOUMIK SPANDAN TRIPATHY | 2026-02-06 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>ENGLISH TRANSLATED COPY OF HIND (PAGE NOS.19 AND 20) BE KEPT JUST AFTER HINDI 2. PAGE NO.24 NOT LEGIBLE   |
| 131 | D-WP(C)/5016/2026   | PRAKASH KUMAR JENA      | 2026-02-06 | Nomenclature of the case not furnished in the V.nama.   |

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| 132 | D-WP(C)/5336/2026 | GYANENDRA<br>CHANDRA SWAIN | 2026-02-06 | Abhimanyu Choudhury may be correct as Avimanyu Choudhury.   |
| 133 | D-CONTC/5106/2026 | ADV                        | 2026-02-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1. Name of the opp. party not correctly furnished in Index and Affidavit.  |
| 134 | D-CRLMC/3922/2026 | SURYAKANTA<br>DASMOHAPATRA | 2026-02-06 | . C.Copy/Free copy of F.I.R. to be filed.   |
| 135 | D-WP(C)/5258/2026 | PURNA CHANDRA<br>MISHRA    | 2026-02-06 | 1. page no.4 not marked. 2. Or.Dtd 20-12-2024 vide annex.2 not tally with index and petition para.6. 3. paragraphs in I.A.not correct   |
| 136 | D-CRLMC/3873/2026 | AMITAV<br>TRIPATHY         | 2026-02-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>1. C.Copy/Free copy of F.I.R. to be filed.2. Name of Father of the deponent in affidavit does not tally with cause title.   |
| 137 | D-CRLMC/3022/2026 | SUSANTA KUMAR<br>PANIGRAHI | 2026-02-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1. Name of the petitioner not furnished in the affidavit.2. Assessment slip not filed.3. As per impugned order under Annexure-2, the name of the Lower court does not tally with Synopsis and petition |
| 138 | D-BLAPL/3929/2026 | JYOTIRMAYA<br>SAHOO        | 2026-02-06 | 1.G.R. case mentioned in petition not tally with the Rejection order. 2.Page No. 10 not legible.  |
| 139 | D-BLAPL/3978/2026 | SACHIDANANDA<br>PADHEE     | 2026-02-06 | P.S. and C.T. case No. mentioned in para-1 of the petition are different from the Cause title.  |

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 06-02-2026 (CASES FILED  
BEFORE 2024)**

| <b>Sl<br/>no.</b> | <b>Filing<br/>Number</b> | <b>Case<br/>Number</b> | <b>Advocate for<br/>Petitioner/Caveator</b> | <b>Defects<br/>as per<br/>S.R.</b> |
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